

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 34 of 2020

IN THE MATTER OF:

Prakash Shanker Mishra & Ors. ...Appellants

Versus

Ashok Kriplani & Anr. ...Respondents

**For Appellant: Mr. Abhay Das, Ms. Aruni Poddar, Advocates for
Appellant No. 2 to 6 and 6 to 18.**

**For Respondent: Mr. Sunder Khatri, Mr. Shital Khatri Mr. Merlin Mathew,
Advocates for Respondent No. 1 & 2.**

Mr. Ashok Kriplani, Respondent No. 1 in person.

WITH

Company Appeal (AT) (Insolvency) No. 166 of 2020

IN THE MATTER OF:

Sampoorna Owners Welfare Association ...Appellant

Versus

Ashok Kriplani & Anr. ...Respondents

For Appellant: Mr. Amit Singh Gulia, Advocate.

**For Respondent: Mr. Sunder Khatri, Mr. Shital Khatri Mr. Merlin Mathew,
Advocates for Respondent No. 1 & 2.**

Mr. Ashok Kriplani, Respondent No. 1 in person.

ORDER

18.03.2020 Learned counsel for Appellant wants time to file Rejoinder.

The same may be filed within a week.

List the Appeal 'For Admission (After Notice)' on **22nd April, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)

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